## Report and Accounts (1998-99) of various Educational Institutions and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): Sir, I lay on the Table—

1(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) Annual Report and Accounts of the Educational Consultants India Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT. 1776/00]

II. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Haryana Prathmik Shiksha Pariyojna Parishad, Chandigarh, for the year 1998-99, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT. 1873/00]
- (ii) (a) Annual Report and Accounts of the Himachal Pradesh Primary Education Society, Shimla, for the year 1998-99, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT. 1871/00]

193

- (iii) (a) Annual Report and Accounts of the Tamil Nadu State Mission of Education for All, Chennai, for the year 1998-99, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. LT. 1872/00]
- (iv) (a) Annual Report and Accounts of the Assam Prathamik Siksha Achani Parishad, Guwahati, for the year 1998-99, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT. 1874/00]
- (v) (a) Annual Report and Accounts of the Karnataka Prathamika Shikshana Vikasa Yojana Samithi, Bangalore, for the year 1998-99, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT. 1775/00]
- (vi) (a) Annual Report and Accounts of the Gujarat Council of Primary Education, Gandhingar, for the year 1998-99, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT. 1774/00]

## Notification of the Ministry of Environment and Forests

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): Sir, I lay on the Table under Section 26 of the Environment (Protection) Act, 1986 a copy (in English and Hindi) of the Ministry of Environment & Forests